

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(With prayer for interim relief)

Date: 11/08/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rajesh Srivastava, Adv.
 Mr. Raghvendra Pratap Singh, Adv.

For Respondent(s) Mr. Ajay Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 granted four weeks time for filing
Counter Affidavit. Await return of notice of Respondent No.3 to 5.
In the meanwhile I.A. No.1 may be placed before the Hon'ble Judge in
Chamber.

List the matter on 28.9.2010.

(SUNIL THOMAS)
Registrar

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